## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

# LOK SABHA UNSTARRED QUESTION NO-823

ANSWERED ON-07/12/2023

### **Targets under JJM**

#### 823. SHRI SUNIL KUMAR SINGH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether any target has been fixed to provide clean drinking water in rural areas under Jal Jeevan Mission (JJM) in Jharkhand during the last three years;
- (b) if so, the details thereof;
- (c) the details of the targets fixed in regard to Chatra and Latehar districts of Jharkhand under JJM during the said period;
- (d) the number of projects sanctioned under JJM in Chatra, Latehar and Palamu districts and the number of villages covered thereunder;
- (e) the number of projects out of the above completed along with the number of those which are yet to be completed;
- (f) the reasons for non-completion of the projects by the target date; and
- (g) whether any action has been taken/to be taken against the work executing agencies causing delay in this regard and if so, the details thereof?

#### ANSWER

#### THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

(a) to (g) Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) -Har Ghar Jal since August, 2019, to enable every rural household in the country, including those in the Chatra, Latehar and Palamu districts of Jharkhand, to have tap water supply in adequate quantity (55 liters per capita per day) of prescribed quality (BIS:10500) on regular and long-term basis by 2024.

At the time of announcement of Jal Jeevan Mission, 3.45 lakh (5.6%) rural households were reported to have tap water connections in the State of Jharkhand. So far, as reported as on 04.12.2023, more than 25.11 lakh additional rural households have been provided with tap water

connections. Thus, as on 04.12.2023, out of 61.78 lakh rural households in the State, more than 28.56 lakh (46%) households are reported to have tap water supply in their homes and the remaining 33.22 lakh are yet to be covered.

Drinking Water is a State subject, as such planning, approval, implementation, operation and maintenance of drinking water supply schemes, lies with State governments. Government of India supplements the efforts of the States by providing technical and financial assistance. As such State/UT-wise details of proposals and approval of individual projects/ schemes for rural water supply in the districts *inter alia* including those in Chatra, Latehar and Palamu districts of Jharkhand, are not maintained at the Government of India level. Further, through operational guidelines of the Mission, States have been advised to incorporate requisite penalty clauses in the contract documents so as to disincentivize the agencies to avoid delay in implementation.

Moreover, a number of steps have been taken to plan and implement JJM in the whole country including Jharkhand, with speed, which *inter alia*, includes joint discussion and finalization of annual action plan (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs, to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

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